NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

CA No. 5/252/HDB/2018
Sanpra projects & Services Pvt Ltd
Sanpra projects & Services Pvt Ltd
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata fami lesty Asvocale Conse	Hn Arrhant	95422 3 9039	vved
	-		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report dated 04.01.2018 received and the learned Counsel submitted that and the Company is a very small company and the revenue generated for the financial years ending 2016 and 2017 is also very less.

Orders reserved.

Member (T)

Member (J)